

(b) The accident is still under investigation.

RAILWAY BOARD

*2353. **Shri V. Missir:** Will the Minister of Railways be pleased to state:

(a) when the job analysis for gazetted staff in the Office of the Railway Board was last carried out;

(b) what was the number of posts of gazetted officers justified according to the job analysis referred to in part (a) above; and

(c) what is the actual strength on date?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) In 1951.

(b) The number of posts of a permanent nature was fixed at 27. In addition 3 temporary posts were sanctioned for work of a temporary nature.

(c) The strength on date, excluding Officers on Special Duty and the temporary posts sanctioned for the Rail Movements Organisations at Calcutta and Moghalsarai is so.

JOY FLIGHTS

*2354. **Shri Krishnacharya Joshi:** Will the Minister of Communications be pleased to state:

(a) how many joy flights were undertaken by the Indian Air Lines Corporation in Delhi, Bombay, Calcutta, Madras and Hyderabad during 1953; and

(b) the total number of passengers carried on these flights?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 17 Joy flights were carried out by the Corporation in Bombay and 4 in Hyderabad. No such flights were carried out by the Corporation in Delhi, Calcutta or Madras.

(b) 522.

ACCIDENTS IN COAL MINES

*2355. **Shri T. B. Vittal Rao:** Will the Minister of Labour be pleased to state:

(a) the number of cases wherein prosecutions were launched against officials responsible for fatal accidents in the coal mines during 1952 and 1953; and

(b) how many of them resulted in conviction?

The Deputy Minister of Labour (Shri Abid Ali): (a) Fifteen.

(b) Two. The rest are still pending in courts for decision.

BHAGALPUR-MANDARHILL RAILWAY LINE

*2358. **Shri Bheekha Bhai:** Will the Minister of Railways be pleased to state:

(a) the amount spent on the restoration of 32-mile long Bhagalpur-Mandarhill railway line; and

(b) the time taken in its restoration?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) The estimated cost of restoration is Rs. 61 lakhs approximately.

(b) About a year.

RAILWAY ACCIDENT

*2360. **Shri Janardhan Reddy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a passenger train bound for Delhi from Bhusaval, collided with a goods train at Harda Station on the Bhusaval-Itarsi Section of the Central Railway on the 27th April, 1954; and

(b) if so, the reasons for this accident?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) At about 12-55 hours on 27-4-1954 No. 361 Down

Bhusaval-Delhi Passenger train entered the Down Goods Loop Line at Harda station and collided with some wagons already standing on the same line.

(b) An enquiry into the accident commenced on 1st May, 1954. *Prima facie* the accident was caused by failure to set correctly the points for the reception of the passenger train.

TRAINING IN TELEPHONE OPERATION

*2367. **Shri Krishnacharya Joshi:** Will the Minister of Communications be pleased to state:

(a) the total number of persons who received training in telephone operation in 1953; and

(b) how many of them were absorbed in service?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The total number of candidates who were given training in telephone operation during 1953 was 909.

(b) Out of these, 897 were absorbed in service as telephone operators during 1953.

SINGARENI COLLIERIES

*2368. **Shri T. B. Vittal Rao:** Will the Minister of Labour be pleased to state:

(a) how many quarters have been constructed by the management of Singareni Collieries Company from the grant of Rupees Five Lakhs given by Government in September, 1953;

(b) whether any conditions were stipulated by Government and if so, what; and

(c) whether Government propose to expedite the construction work in view of the fact that many workers live in huts?

The Deputy Minister of Labour (Shri Abid Ali): (a) None.

(b) A statement showing the conditions stipulated is laid on the Table

of the House. [See Appendix IX, annexure No. 54]

(c) Yes. The Company is being asked to expedite the construction.

दिल्ली में टेलीफोन के कनेक्शन

४९८. **श्री नवल प्रभाकर:** क्या संचार मंत्री यह बताने की कृपा करेंगे कि १९५३ में दिल्ली और नई दिल्ली में टेलीफोन के कितने नये कनेक्शन दिए गए और किस आधार पर?

The Deputy Minister of Communications (Shri Raj Bahadur): A statement is laid on the Table of the House. [See Appendix IX, annexure No. 55.]

ट्रैक्टरों से खेती

४९९. **श्री नवल प्रभाकर:** क्या कृषि तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) एक ट्रैक्टर औसतन कितनी भूमि की जुताई करने के बाद बेकार घोषित किया जाता है; और

(ख) प्रति एकड़ जुताई की लागत कितनी होती है ?

The Minister of Food and Agriculture (Shri Kidwai): (a) On an average, a 30 horse-power cultivation tractor if put on ploughing work only, can plough about 10,000 acres on sandy loam soil before being declared unfit for further use. As however, a tractor is hardly ever used exclusively for ploughing and is widely used for other farm operations, transport purposes, etc., the above figure is not generally reached in practice by an average farmer having only one or two tractors. The acreage mentioned above is only an average, and the output actually is a varying factor depending on the implements used, speed of operation, condition of the soil, etc. Similarly, the